

**No.B.13021/101/2020-DMR/Vol-II**  
**GOVERNMENT OF MIZORAM**  
**DISASTER MANAGEMENT & REHABILITATION DEPARTMENT**

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***Aizawl, the 26<sup>th</sup> of October, 2020***

**ORDER**

Whereas, the recent surge of COVID-19 positive cases with untraceable contacts within Aizawl municipal area is of grave concern for the public health authorities, as this is considered as an indication of community spread;

And whereas, the rise in the number of symptomatic patients is also a concern for public health authorities, and it is considered necessary to impose fresh restrictions within Aizawl Municipal Area to curtail unnecessary activities so as to break the chain of community transmission without hindering essential services;

Now therefore, the undersigned, in his capacity as Chairman, State Executive Committee of the Mizoram State Disaster Management Authority and in exercise of the powers conferred by Section 22(2)(h) & 24(l) of the Disaster Management Act, 2005 hereby orders that measures appended hereto shall be implemented within Aizawl municipal area from 4:30 AM of 27.10.2020 till 4:30 AM of 03.11.2020.

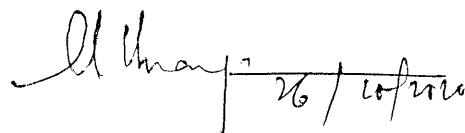
**Sd/- LALNUNMAWIA CHUAUNGO**

Chief Secretary, Mizoram & Chairman,  
State Executive Committee  
State Disaster Management Authority, Mizoram

**Memo No.B.13021/101/2020-DMR/Vol-II :Aizawl, the 26<sup>th</sup> of Oct, 2020**

Copy to:

1. Secretary to the Governor, Mizoram.
2. P.S. to Chief Minister, Mizoram for information.
3. P.S. to Deputy Chief Minister, Mizoram
4. P.S. to Speaker, Mizoram
5. P.S. to all Ministers/ Ministers of State/Deputy Speaker/Deputy Govt. Chief Whip, Mizoram.
6. Home Secretary, Government of India, North Block , New Delhi 110001.
7. Sr. P.P.S to Chief Secretary, Govt. of Mizoram.
8. P.S. to Addl. Chief Secretary, Govt. of Mizoram.
9. All Principal Secretaries/Commissioner/Secretaries
10. Director General of Police, Mizoram.
11. Commissioner & Secretary, Mizoram Legislative Assembly.
12. All Administrative Heads of Departments, Government of Mizoram.
13. Secretary of all Constitutional & Statutory Bodies, Mizoram.
14. All Head of Departments, Government of Mizoram.
15. All Deputy Commissioners, Mizoram.
16. All Superintendents of Police, Mizoram.
17. Executive Secretary, LADC/MADC/CADC
18. Superintendent of Police, Traffic, Aizawl.
19. Director, I&PR for wide publicity.
20. Controller, Printing & Stationery with 5 (five) spare copies for publication in the Mizoram Gazette.
21. Guard File.



**(Dr. MALSAWMTLUANGA FANCHUN)**

Under Secretary to the Govt. of Mizoram  
Disaster Management & Rehabilitation Department.

**No.B.13021/101/2020-DMR/Vol-II**  
**NI 27.10.2020 ZING DAR 4:30 ATANGA NI 03.11.2020 ZING DAR 4:30**  
**THLENGA AIZAWL MUNICIPAL AREA CHHUNGA INKHUAHKHIRHNA**  
**KALPUI DAN TUR THUPEK**

Tunhnaiah Aizawl khawpui chhungah COVID-19 hri kai thar an pung chak hle a. An zinga thahnem tak chu an kai na chin chhuichhuah hleihtheih loh leh natna lang chhuak (*symptomatic*) an ni. Tin, hri kai enkawl mek zingah dinhmun ngaihtuahawm tak te an awm bawk a. Chuvangin, vantlang zinga COVID-19 darh zel thei laka inven nan inkhuahkhirhna khauh zawka kalpui a tul ta a ni. He inkaihruaina hian Aizawl Municipal Area bikah chuan Order No.B.13021/101/2020-DMR/Vol-II dated 30.09.2020 hmanga ‘Unlock’ inkaihruaina chhuah leh ‘COVID-19 No Tolerance Fortnight’ chungchanga Order dated 23.10.2020 te chu hemi hunchhung atan hian a luahlan ang.

1. Lengpui airport chu hawn chhunzawm a ni ang. Amaherawhchu, Lengpui airport kaltlanga Mizoram rawn lut turte chuan mCOVID-19 mobile application a *mFlight* emaw *mcovid19.mizoram.gov.in* a *mpass-FLIGHT* hmangin an in hriattir hmasa tur a ni.
2. Pawn lam atanga Aizawl municipal area a luh leh chhuah (zin veivah) khap a ni. Hei hian Order chhuah hma a zin laklawh tangkhang lut leh chhuak tur LLTF hriatpuina lehkha neite, Home Department hriatpuina-a Mizoram lirthei-a lo lut te, damlohma (medical emergency) leh chhiat tawh thil-a chhungkhat hnai zual (pi leh pu, nu leh pa, tu leh fa leh pianpui unau) LLTF te hriatpuina neite vei vah na a huam lovang.
3. State pawn atangin Aizawl municipal area a bungraw lak luh/chhuah phal a ni. Heng bungraw lak luh/chhuah leh Aizawl paltlanga bungraw thiар chungchangah Deputy Commissioner in ruahmanna a siam ang.
4. Nitin mamawh eitur leh damdawi zawrhna dawr chu Deputy Commissioner leh LLTF te ruahmanna siam angin hawn thin an ni ang. Dawrkaite hian hand sanitizer, anmahni dawrtute hman tur dah in social distancing an zawm tha tur a ni. Tin, anmahni dawrtute hming, veng, phone number leh an rawn dawr hun ziah luhna register siam in dawr neitu ten an ziak lut vek tur a ni. ‘Sulhnu’ application hmangtute tan a hranpa-a register vawn a ngai lovang. Dawr hawn phalsak te hi (damdawi dawr tiام lovin) tlai dar 4:30-ah khar vek tur a ni.
5. Zirna in, training institute leh sakhaw biakna (zing tawngtai telin) hmunte chu khar a ni ang. Online-a zirtirna kalpui erawh chu phal a ni.
6. Hospital-a OPD leh clinic te chu khar a ni anga, hospital emergency/casualty te erawh chu dan pangngaia hawn a ni ang.

7. Chhiatni/thatni in kaihruaina Order dated 13.08.2020 chuhauh tak a kenkawh tur a ni. Amaherawhchu, mitthi vuina, inneih inkawm leh reception ah mi 35 aia tam punkhawm khap a ni a, man hlanna-ah mi 15 aia tam tel khap a ni.
8. Aizawl municipal area huamchhunga chengte phalna nei lovin tumahin mahni in leh compound an chhuahsan tur a ni lo. Hei hian a hnuasia mite leh an veivahna motor a huam lovang:
  - a) Heng Department hnuasia Sawrkar hnathawk duty te:  
Health & Family Welfare, Home (Police, Home Guards & Civil Defence, Fire & Emergency Services, Prisons, Forensics), Disaster Management & Rehabilitation, Food Civil Supplies & Consumer Affairs, Civil Aviation, Excise & Narcotics, Information & Public Relations leh PWD/PHE/P&E/AMC a essential services thawk te.
  - b) Secretary leh Head of Department ten hna tul zual bik thawk tura office kal tura an ruat te leh COVID-19 duty Sawrkar hnathawk, a chung (a) a tarlan tel loh te.
  - c) Local Level Task Force member leh volunteer-te.
  - d) State Election Commission leh Mizoram Public Service Commission-a hnathawk duty te.
  - e) Central Sawrkar/Central PSU/PSE office-a hnathawk duty te.
  - f) Medical leh veterinary emergency duty leh hospital-a thawk duty te.
  - g) Kohhran hminga motor register hmangtu Kohhran hruiitute.
  - h) RBI, Banks, ATM, Insurance, Posts, Telecom service provider duty te.
  - i) Print & electronic media, cable leh internet service a thawk duty te.
  - j) Bawnghnute sem leh bawlhhlawh pail hnathawk duty te.
  - k) Petrol pump leh LPG delivery a thawk duty te.
  - l) Courier, home delivery leh e-commerce service a thawk duty te.
  - m) Private security service a thawk duty te.
  - n) Thlawnha-a zin tur thlahtu leh lo haw phurtu-te.
  - o) MPSC, MSSSB, UPSC, SSC leh Bank exam tur admit card keng te leh exam buaipui tu te.

**A chunga mi zawng zawnge khian an photo identity card leh duty a veivak an ni ngei tih tichiangtu an keng tur a ni.**

9. Insak leh hnathawh laklawh kal mekte chu LLTF te hriatpuina-in chhunzawm phal a ni. Amaherawhchu, hmun khatah mi 5 (panga) aia tam a rual a awmkhawm khab a ni. Heng-a hnathawkte chu LLTF te hriatpuina lehkha kengin an chenna leh hnathawhna hmun inkarah an veivak thei ang.
10. Pawn (dawr/office/damdawiin/vantlang hmun) chhuak tur reng reng chuan (face mask emaw hmanraw dang hmangin) hmai an tuam ngei tur a ni.
11. He Order in a huam hun chhung a mipui punkhawmna tur, a bika phalna lo pek tawh te pawh sut a ni.

#### **HREMNA DAN**

He thupek zawm lo chu Disaster Management Act, 2005 Section 51 atanga Section 60, The Mizoram (Containment & Prevention of Spread of COVID-19) Act, 2020 Section 5 leh IPC Section 188 hmangin hrem theih an ni.

Sawrkarin heng thuchhuah a siam te hi a ṭul dan azirin a ennawn in a tidanglam thei ang.



**(LALNUNMAWIA CHUAUNGO)**

Chief Secretary & Chairman,  
State Executive Committee